

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.12.2020 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 52 of 2020	Sawai Singhai Yash Jain & Anr. Vs. Maharashtra Scooters & Ltd.	Ritesh R. Mahajan	
2.	Comp. App. (AT) No. 234 of 2020	Manoj Majumder Vs. Registrar of Companies, West Bengal & Anr.	Sujoy Chatterjee	
3.	Comp. App. (AT) No. 235 of 2020	Thyagaraja Vs. The Church of South India Trust Association & Ors.	Sriram Parakat	C. Paramasivam
4.	Comp. App. (AT) No. 236 of 2020	Ramsons Vikaram Pvt. Ltd. & Ors. Vs. Mentor Capital Ltd & Ors.	S. Vivekananda	
5.	Competition. App. (AT) No. 22 of 2020	Harshita Chawla Vs. Whatsapp Inc. and Facebook Inc.	Ramisha Jain	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. With	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1
7.	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8
8.	Comp. App. (AT) (Ins) No. 750 of 2020	PVL Koteswara Rao Vs. M/S. Grandhe Developers Pvt. Ltd.	Avinash Bhati	

9.	Comp. App. (AT) (Ins) No. 927 of 2020	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	
10.	Comp. App. (AT) (Ins) No. 928 of 2020	Sudershan Gupta Resolution Professional –VIL Ltd. Vs. Central bank of India & Ors.	Nipun Gautam	Kartik Rathi-R1 & R4
11.	Comp. App (AT) No. 175 of 2020	Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors.	Tania Sharma	
12.	Competition App. (AT) No. 15 of 2020	Plasser India Pvt. Ltd. Vs. The Competition Commission of India & Ors.	Lakshmikumaran	

For Hearing

13.	Comp. App. (AT) (Ins) No. 715 of 2020	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**